

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5157
ANSWERED ON:10.12.2010
SCHEME FOR PREGNANT WORKING WOMEN
Virendra Kumar Shri

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has been contemplating to formulate any new scheme for pregnant working women;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The Government has recently approved implementation of "Indira Gandhi Matritva Sahyog Yojana(IGMSY)" – a Conditional Maternity Benefit (CMB) scheme, on a pilot basis in 52 selected districts. The scheme aims at improving the health and nutrition status of pregnant & lactating (P&L) women and to partly compensate the woman for the wage loss that she might incur while caring for herself and the child both prior to and after delivery of the child.

Each of the P&L women of 19 years & above for first two live births will be paid Rs.4000/ in three instalments between the second trimester till the child attains the age of 6 months on fulfilling the following conditions:-

Cash Transfer Conditions

Rs. 1500

(at the end of second trimester) i. Registration of pregnancy within 4 months

- ii. One Ante Natal Checkup (minimum)
- iii. Attending Counseling session (minimum one)

Rs.1500

(three months after delivery) i. Child birth registration

- ii. Immunization
- iii. Attending growth monitoring and counselling sessions

Rs.1000

(6 months after delivery) i. Exclusive breastfeeding for 6 months & introduction of complementary feeding (self certification by mother)

- ii. Immunisation
- iii. Attending growth monitoring and counselling sessions.

All Government/PSUs (Central & State) employees will be excluded as they are entitled for paid maternity leave.

A sum of Rs.190 crore is allocated for the scheme in 2010-11 for release to States / UTs.